## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 197/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company		Tara Chand Bhar & OrsVs-S.A Cold Storage Pvt Ltd & Ors.		
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
	1. Ms. Vamels		renno	Markiller Markiller
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Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 13 are present.

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite party.

List on 05/01/2018.

8d (Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)

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